

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 676
TO BE ANSWERED ON 24/07/2026

Exclusion of marginalized communities under PM-KISAN in Bihar

676 Prof. Manoj Kumar Jha:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) the total number of Scheduled Caste (SC), Scheduled Tribe (ST) and Other Backward Class (OBC) tenant and landless farmers in Bihar who are excluded from the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) due to the lack of digitized land ownership records;
- (b) whether the Ministry has engaged with the State Government to formulate a verifiable mechanism to include landless cultivators and sharecroppers under the scheme; and
- (c) the estimated economic loss suffered by marginalized farming communities in Bihar due to this structural exclusion from direct income support?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

- (a) to (c) PM-KISAN aims at providing financial support to all landholding farmer families, subject to certain exclusion criteria provided in the operational guidelines. For the purpose of the Scheme, a farmer family is defined as “a family comprising of husband, wife and minor children who own cultivable land as per land records of the concerned State/UT”.